Nomination of cases by Hon'ble the Chief Justice on 18-03-2016			
Sl no.	Case details	Nominated to-	File delivered in section
Hon, J.			
1	Crl. Appeal – 1215/2016	Hon. Ranjana Pandya, J.	Court No. 27 on 18-03-2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING) 19/03/2016